

likely to improve the indigenous food processing industries?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV) (a) and (b) The Ministry of Food Processing Industries have not received any specific offer from US Government for transfer of technology and expertise in the field of food processing industries, nor has any agreement being entered into with that Government in this regard

(c) and (d) Do not arise

Liberal Import Policy for Textile Machinery

6512 SHRI PRAKASH KOKO
BRAHMBHATT
SHRI N J RATHVA

Will the Minister of TEXTILES be pleased to state

(a) whether the Textile Export Promotion Council has urged liberal import policy for allowing textile units to import machinery as zero or very concessional rates of duty, and

(b) if so, the reaction of Government thereto?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV) (a) Yes Sir

(b) In the import policy announced for the period 1990-1993 Capital Goods upto Rs 10 crores have been permitted to be imported at concessional duty of 25% against export obligation to the extent of three times

the value of the imported machinery within a period of four years, over and above the average level of exports made in the preceding three licensing years.

Construction of Dam in Gujarat

6513 SHRI PRAKASH KOKO
BRAHMBHATT Will the Minister of WATER RESOURCES be pleased to state

(a) whether Union Government had been requested to take up the scheme for sweet water storage across Gulf of Cambay in Gujarat with Dutch Government or World Bank,

(b) if so, the progress made in this regard so far,

(c) whether Union Government propose to provide any financial assistance for this purpose

(d) if so, the details thereof, and

(e) the time by which the scheme is likely to be implemented?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA) (a) and (b) No, Sir However the Government of Gujarat have proposed to take up with Dutch assistance a feasibility study for multipurpose development of Gulf of Cambay to secure fresh water storage, tidal power generation, land reclamation, navigation, irrigation and fisheries development

(c) and (d) There is no proposal to provide Central financial assistance for the purpose

(e) Implementation of the project can be considered only after its feasibility is established through studies